

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4633  
ANSWERED ON:06.08.2009  
DEFUNCT COMPANIES  
Shanavas Shri M. I.

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government is aware that a large number of companies registered under the Companies Act, 1956 are defunct;
- (b) if so, the details of total number of companies which have not filed Balance Sheets and Annual Returns during the last five years;
- (c) whether any action under Section 560 of the Companies Act have been initiated for striking off the name of such companies; and
- (d) if so, the number of such companies struck off during the last three years?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

- (a)& (b) Yes,Sir.There are 2,19,355 companies which have not filed Balance Sheets and Annual Returns during the last five years.
- (c) & (d) Yes,Sir.Names of 98,164 companies have been struck off from the Register of Companies during the last three years.